



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)(Suo Moto)/13/2018</a> FIXED	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 4 ORS.	SC, GHC	GA, ARUNACHAL PRADESH GA, ASSAM MR. D. SAIKIA (SR. COUNSEL (R-2)) GA, NAGALAND(R-3,4,& 5) GA, MIZORAM MR. N. BORDOLOI (R- 2)
2	<a href="#">PIL/43/2023</a> FIXED	MD. INAMUL HUSSAIN AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. R K D CHOUDHURY, DY. S.G.I.(R-1) MS. B SARMA, CGC, R-3 MR. N DAS, GA R-2 DY.S.G.I.
3	<b>WITH</b> <a href="#">WP(C)/445/2023</a>	CHAH SRAMIK ARU PRAKTAN CHAH SRAMIK JOLHA JATI SANMILONI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM DY.S.G.I. SC, WPT AND BC
4	<b>WITH</b> <a href="#">WP(C)/3894/2023</a>	ABDUL RAZZAK SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W
5	<b>WITH</b> <a href="#">WP(C)/4403/2023</a>	ABDUL RAZZAK SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
6	<a href="#">I.A.(Civil)/496/2024</a> B/O in WA/20/2024	GHANA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	MR. T J MAHANTA GA, ASSAM SC, FISHERY DEVELOPMENT CORPORATION
	<b>WITH</b> <a href="#">WA/20/2024</a>	GHANA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA SC, FISHERY FOR CAVEATOR

<p><b>WITH</b> <a href="#">I.A.(Civil)/188/2024</a> in WA/20/2024</p>	<p>GHANA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.</p>	<p>MR. R M CHOUDHURY</p>	<p>MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA SC, FISHERY FOR CAVEATOR</p>
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>			
<p>7 <a href="#">WP(C)/701/2024</a> FIXED</p>	<p>ON THE DEATH OF BIMAL KRISHNA SAHA, HIS LEGAL HEIRS VISHAL SAHA AND ANR <b>Versus</b> STATE BAK OF INDIA AND 2 ORS</p>	<p>MS U DAS MR. S DEY</p>	<p>MR A KHANIKAR MR. H BURAGOHAINE</p>
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>			
<p>8 <a href="#">PIL/37/2023</a> FIXED</p>	<p>ANITA DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS</p>	<p>MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN D HUSSAIN</p>	<p>SC, P AND R.D. GA, ASSAM MR. R DUBEY, SC, (R-8 &amp; 9) MR. A SARMA (R-7) MR. LENTSO (R-7)</p>
<p>9 <a href="#">WA/284/2023</a> FIXED</p>	<p>THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> JAGADAMBA TEXTILE</p>	<p>MR. D NATH</p>	<p>MR. D K DAS (r-1) MRS. A GAYAN, CGC DY.S.G.I.</p>
<p><b>WITH</b> 10 <a href="#">WA/252/2023</a></p>	<p>THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> AUNTYS CREATION AND 2 ORS.</p>	<p>MR. D NATH SR. GA, ASSAM</p>	<p>MR D K DAS (r-1) MRS. A GAYAN MRS. A GAYAN MR H BETALA (r-1) MR. T DOLEY DY.S.G.I.</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/2475/2023</a> in WA/252/2023</p>	<p>SUALKUCHI TAT SILPA UNNAYAN SAMITI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. M BISWAS MS. S MEDHI MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED</p>	<p>GA, ASSAM</p>
<p><b>WITH</b> 11 <a href="#">WA/288/2023</a></p>	<p>THE STATE OF ASSAM AND 2 ORS <b>Versus</b> GOENKA SYNTHETICS</p>	<p>MR. D NATH SR. GA, ASSAM</p>	<p>MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I.</p>
<p><b>WITH</b> 12 <a href="#">WA/289/2023</a></p>	<p>STATE OF ASSAM <b>Versus</b> M S R CHOUDHARY</p>	<p>MR. D NATH SR. GA, ASSAM</p>	<p>MR. D K DAS MRS. A GAYAN, CGC DY.S.G.I.</p>
<p><b>WITH</b> 13 <a href="#">WA/290/2023</a></p>	<p>STATE OF ASSAM AND ORS <b>Versus</b> KESHAV TEXTILE</p>	<p>MR. D NATH SR. GA, ASSAM</p>	<p>MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR DY.S.G.I.</p>
<p><b>WITH</b> 14 <a href="#">WA/291/2023</a></p>	<p>STATE OF ASSAM <b>Versus</b> LOKNATH FABRICS</p>	<p>MR. D NATH MR. D NATH</p>	<p>MR. D K DAS MRS. A GAYAN, CGC DY.S.G.I.</p>
<p><b>WITH</b> 15 <a href="#">WA/292/2023</a></p>	<p>STATE OF ASSAM <b>Versus</b> S VINAYAK TEXTILE</p>	<p>MR. D NATH SR. GA, ASSAM</p>	<p>MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I.</p>
<p><b>WITH</b> 16 <a href="#">WA/293/2023</a></p>	<p>STATE OF ASSAM <b>Versus</b> HEERA COLLECTION</p>	<p>MR. D NATH SR. GA, ASSAM</p>	<p>MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I.</p>

17	<b>WITH</b> <a href="#">WA/294/2023</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> SETHI SAREES	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR DY.S.G.I.
18	<b>WITH</b> <a href="#">WA/295/2023</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> BUWARI SILK HOUSE AND ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC
19	<b>WITH</b> <a href="#">WA/297/2023</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> DIGH BANI AND 2 ORS.	MR. D NATH	MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1)
20	<b>WITH</b> <a href="#">WA/298/2023</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> NISHANT ENTERPRISE AND 2 ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR
21	<b>WITH</b> <a href="#">WA/299/2023</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> SINGHAL TEXTILES AND 2 ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC
22	<b>WITH</b> <a href="#">WA/300/2023</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> MEM SAAB AND 2 ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC
23	<b>WITH</b> <a href="#">WA/301/2023</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> SAMRATH TEXTILE AND 2 ORS.	MR. D NATH	MR D K DAS MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
24	<a href="#">WP(C)/4044/2020</a> FIXED	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> SHRIHARI SEKHAR	MR. S C KEYAL MR. R K D CHOUDHURY	MS U DAS
<b>HEARING</b>				
25	<a href="#">WP(C)/4688/2015</a> WITH OFFICE NOTE	HAREKRISHNA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR.ASHOK SARAF MR. R MAZUMDAR MR.A GOYAL MR H BEZBARUA MR. U SARMA MS.A NEOG	GA, ASSAM MRS.A VERMA SC, GHC SC, FINANCE
26	<a href="#">WA/167/2018</a> CAVT. NO.0499/2018 FIXED	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
27	<b>WITH</b> <a href="#">WA/165/2018</a>  CAVT. NO. 0499/2018	SRI RAKESH AGARWALA <b>Versus</b> ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B GOGOI MR. B CHOUDHURY MR. T CHAKRABORTY MR P NAYAK	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
28	<b>WITH</b> <a href="#">WA/166/2018</a>	SMTI MANJULA SAIKIA BHUYAN <b>Versus</b> ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I. SC, PERSONAL DEPT. FOR CAVEATOR
29	<a href="#">WA/236/2019</a> WP(C) 2061/2011(D/O), FIXED	PAPUL KR. NATH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST

30	<a href="#">WP(C)/2681/2019</a> CAVT. NO.0371/2019 CAVT./371/2019	ARVIND MADHAV SINGH <b>Versus</b> ABHIJIT RABHA AND 7 ORS.	MR. P K TIWARI MR. A R GOGOI	GA, ASSAM MR. D K DAS ASSTT.S.G.I. MR. R AGARWALL FOR CAVEATOR
	<b>WITH</b>			
31	<a href="#">WP(C)/3129/2019</a> CAVT. NO. 0371/2019	STATE OF ASSAM AND 2 ORS <b>Versus</b> ABHIJIT RABHA	MR D K MISHRA MR. B PRASAD	MR. R AGARWALL FOR CAVEATOR
	<b>WITH</b>			
32	<a href="#">WP(C)/3825/2019</a> CAVT. NO. 0371/2019	ARVIND MADHAV SINGH, IFS <b>Versus</b> ABHIJIT RABHA AND 10 ORS.	MR. P K TIWARI MR. A R GOGOI	GA, ASSAM MR. S K MEDHI MR. S K MEDHI MR. R AGARWALL FOR CAVEATOR ASSTT.S.G.I. SC, K A A C SC, FOREST
33	<a href="#">WP(C)/2758/2019</a>	BISHNU PRASAD RABHA <b>Versus</b> KENDRIYA VIDYALAYA SANGATHAN AND 7 ORS.	MR. B CHAKRABORTY MR. D GOSWAMI MR. D GOSWAMI MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MR. S C BISWAS SC, KVS
34	<a href="#">PIL(Suo Moto)/3/2020</a>	X X X X <b>Versus</b> IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH	MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS S SARMA HAZARIKA MS N BEGUM MR S GAUTAM M R Sharma MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7)
35	<a href="#">PIL/85/2021</a>	MD NUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M DUTTA MR. D J BORAH	GA, ASSAM MR S HUSSAIN SC, AGRI. DEPARTMENT SC, FOREST SC, P C B A
36	<a href="#">WA/129/2021</a> FIXED	PANKAJ CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/929/2021</a> in WA/129/2021	PANKAJ CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	<b>WITH</b>			
37	<a href="#">WA/125/2021</a>	RAJA SARMA @ RAJA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
	<b>WITH</b>			
38	<a href="#">WA/127/2021</a>	JULEE SINHA @ JULEE SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
	<b>WITH</b>			
39	<a href="#">WA/130/2021</a>	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/928/2021</a> in WA/130/2021	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

40	<b>WITH</b> <a href="#">WA/133/2021</a>	ABEDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/956/2021</a> in <a href="#">WA/133/2021</a>	ABEDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
41	<b>WITH</b> <a href="#">WA/134/2021</a>	JITUMONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/958/2021</a> in <a href="#">WA/134/2021</a>	JITUMONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
42	<b>WITH</b> <a href="#">WA/137/2021</a>	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/1002/2021</a> in <a href="#">WA/137/2021</a>	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
43	<b>WITH</b> <a href="#">WA/138/2021</a>	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/1008/2021</a> in <a href="#">WA/138/2021</a>	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
44	<b>WITH</b> <a href="#">WA/139/2021</a>	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/1012/2021</a> in <a href="#">WA/139/2021</a>	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
45	<a href="#">WA/297/2021</a> FIXED	UJJWAL KANTI PANDIT <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S DUTTA MR S CHOUDHURY MS R MEDHI	MR. S C KEYAL MS G HAZARIKA
46	<a href="#">WA/124/2022</a> FIXED	SAMIR MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B C DAS (R-6) MR. A R SIKDAR (R6) MR. R ALI (R-6) H A AHMED (R-6) MD A ALI (R6) MR. S I TALUKDAR (R6) MR A S SK (R-6) J A SIKDAR (R-6) D. HUSSAIN (R6) SC, SEC. EDU. SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/293/2023</a> in <a href="#">WA/124/2022</a>	SAMIR MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C HILLS
47	<a href="#">WA/12/2023</a> CAVT. NO.15582/022, FIXED, CAVT./1558/2022	DHIREN SARMA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
48	<a href="#">WP(C)/1209/2023</a> FIXED	BIKUNASH NARZARY AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	S BORGHAIN MS. B DEVI G. R. SINGHA	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WA/27/2023</a> PART-HEARD, FIXED, CAVT./138/2022  <b>WITH</b> <a href="#">I.A.(Civil)/3498/2023</a> in WA/27/2023	MANIPUR HOCKEY <b>Versus</b> STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR A KALITA MR. M HEMCHANDRA
	<b>WITH</b> <a href="#">I.A.(Civil)/3516/2023</a> in WA/28/2023	THE HOCKEY MANIPUR, <b>Versus</b> MANIPUR HOCKEY AND 2 ORS	MR G N SAHEWALLA MS N K DEVI MR N ANIX SINGH	MR A KALITA
2	<a href="#">WA/28/2023</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3516/2023</a> in WA/28/2023	MANIPUR HOCKEY <b>Versus</b> STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR G N SAHEWALLA (r-3) MS N K DEVI (r-3) MR N ANIX SINGH (r-3) MR. M HEMCHANDRA
		THE HOCKEY MANIPUR <b>Versus</b> MANIPUR HOCKEY AND 2 ORS	MR G N SAHEWALLA MS N K DEVI MR N ANIX SINGH	MR A KALITA

LEAVE NOTE OF ADVOCATES FOR 27/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024

13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday,27th February 2024]

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BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/5823/2021</a> PART-HEARD, FIXED	PRANJAL KALITA AND 510 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.
2	<b>WITH</b> <a href="#">WP(C)/3900/2017</a>	RAFIQUL HUSSAIN and 3877 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. R B PHOOKAN R SARMAH R SARMAH MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MR K J HAZARIKA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1330/2022</a> in <a href="#">WP(C)/3900/2017</a>	AVTAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE
3	<b>WITH</b> <a href="#">WP(C)/4567/2020</a>	SHADAR KHAN AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
4	<b>WITH</b> <a href="#">WP(C)/194/2021</a>	PRANAB KALITA AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
5	<b>WITH</b> <a href="#">WP(C)/7209/2021</a>	JOYNAL ABEDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. S RANA	SC, WATER RESOURCE
6	<a href="#">WP(C)/4189/2022</a> FIXED	RAJESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC MR. U K NAIR, SR. ADV. (R-6) MR. M P SARMA (R-6) MR. A BORO (R-6) MR D NATH, SR. GA, ASSAM MS D MAHANTA (R-6)

	<b>WITH</b> <a href="#">I.A.(Civil)/3220/2022</a> in WP(C)/4189/2022	ANURUPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/3221/2022</a> in WP(C)/4189/2022	ANURUPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/798/2023</a> in WP(C)/4189/2022	SUMAN DAS <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO MS D MAHANTA	MR K K MAHANTA (Sr. Advocate) SC, P AND R.D. SC, APSC
7	<a href="#">WP(C)/4393/2022</a> FIXED	SRI SASANKA SAIKIA <b>Versus</b> THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/2241/2022</a> in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR <b>Versus</b> SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
8	<b>WITH</b> <a href="#">Cont.Cas(C)/423/2022</a>	SANSANKA SAIKIA <b>Versus</b> HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
9	<a href="#">WP(C)/6204/2022</a> FIXED	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
10	<a href="#">WP(C)/213/2023</a> FIXED	MUKTINATH DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, P AND R.D. GA, ASSAM SC, APSC
<b>HEARING</b>				
11	<a href="#">WP(C)/985/2013</a> FIXED	SANTANU ADHIKARI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, P AND R.D. GA, ASSAM
12	<a href="#">WP(C)/6316/2013</a> FIXED	NIPUN BARMAN and 2 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
13	<a href="#">WP(C)/325/2014</a> FIXED	GUNADHAR UZIR and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.S K MEDHI MR.M KHATANIAR MR.A DAS MR.S SAIKIA MR.P J SAIKIA MR.S R RABHA MRU SARMA MR.R BAISHYA MS.B GOGOI MR.P MEDHI MRS.K M TALUKDAR MR.C TALUKDAR	C.G.C. MR.J DEKA MR.C K S BARUAH MS.A DAS ASSTT.S.G.I.
14	<a href="#">WP(C)/365/2014</a> CAVT. NO.681/2/013 FIXED	GAUTAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM MR.R BARUAH MRS.V L SINGH SC, REVENUE FOR CAVEATOR
15	<a href="#">WP(C)/1751/2014</a> FIXED	MD. SAIDUR RAHMAN and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.A DAS MR.R DEY	SC, HEALTH

16	<a href="#">WP(C)/1870/2014</a>	MD. MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S SAIKIA MRU SARMA	GA, ASSAM
17	<a href="#">WP(C)/1192/2021</a>	PRASANNA SARMA AND 68 ORS <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR	MR. B K BHATTACHARJEE MISS A CHETIA	MR. A GANGULY (r-1 to 2) MR. A DHANUKA (r-1 to 2) SC, A G V B
18	<a href="#">WP(C)/6560/2022</a> FIXED	DHARMENDRA BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S KHOUND MS. N BORAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

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### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6235/2019</a> FIXED	JATIN DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S DAS MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/866/2018</a> WITH LCR, FIXED	SALEHA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T. MR J PAYENG
3	<a href="#">WP(C)/6128/2018</a> WITH LCR, FIXED	AITULLAH PARAMANIK <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR A HUSSAIN MR. A MOBARAQUE	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MR. A VERMA
4	<a href="#">WP(C)/1105/2019</a> WITH LCR, FIXED	DIPALI DAS @ DIPALI RANI DAS @ DIPALI RANI DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MRS. A BORAH MR. F A HASSAN MS J BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	<a href="#">WP(C)/1234/2019</a> WITH LCR, FIXED	HAIBUR RAHMAN @ HABIBUR ALI @ MD. HABIBUR AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	<a href="#">WP(C)/6949/2019</a> WITH LCR, FIXED	REJIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. MD S HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	<a href="#">WP(C)/5239/2020</a> FIXED, WITH LCR	JAHANARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

WITH  
[I.A.\(Civil\)/3784/2023](#)  
in WP(C)/5239/2020

JAHANARA KHATUN  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. A ROSHID  
MS. T BEGUM

GA, ASSAM  
DY.S.G.I.  
SC, ECI  
SC, F.T

8 [WP\(C\)/5728/2020](#)  
WITH LCR, FIXED

MOZIRAN NESSA  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. A R SIKDAR  
MD A ALI  
MR. S I TALUKDAR

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

**HEARING**

9 [WP\(C\)/5132/2017](#)  
WITH LCR, FIXED

FOYZ UDDIN ALIAS FOYZ UDDIN MIAH  
**Versus**  
THE UNION OF INDIA and 4 ORS.

MR.B CHAKRABORTY  
MR.L MOHAN  
MR.S ROY  
MS.F BEGUM

GA, ASSAM  
ASSTT.S.G.I.

10 [WA/291/2018](#)  
FIXED

LUBI INDUSTRIES LLP  
**Versus**  
STATE OF ASSAM AND 10 ORS

MR. K N CHOUDHURY  
MR. R BARUAH  
MR. J PATOWARY  
MR. N M DUTTA  
MR D J DAS  
MR. M PHUKAN

GA, ASSAM

11 [WP\(C\)/5479/2019](#)  
WITH LCR

HAKIM UDDIN KHANDAKAR @ HAKIM ALI  
KHANDAKAR  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. L R MAZUMDER  
MR. F A HASSAN  
MD. I HUSSAIN

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

12 [WP\(C\)/5591/2019](#)  
WITH LCR

AYNAL HOQUE  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MR. M U MAHMUD  
MR. M ALI

ASSTT.S.G.I.

13 [WP\(C\)/5593/2019](#)  
WITH LCR

MD. CHATER ALI @ SUTTER ALI  
**Versus**  
UNION OF INDIA AND 4 ORS.

MR. D P CHALIHA

SC, NRC  
ASSTT.S.G.I.  
SC, ELECTION  
COMMISSION.  
SC, F.T

14 [WP\(C\)/6239/2019](#)  
WITH LCR

TAZUDDIN @ TAJ UDDIN  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

G UDDIN  
MS. P A TALUKDAR  
MR N Y KONYAK

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

15 [WP\(C\)/6500/2019](#)

RATNADEEP DUTTA ROY  
**Versus**  
THE UNION OF INDIA AND 3 ORS.

MRS. K BARPUZARI  
MR. A CHAMUAH  
MR. P K BHUYAN  
MR. S D ROY  
MR. C P SHARMA

MR S CHAKRABORTY  
SC, NF RLY

16 [Review.Pet./47/2020](#)  
IN WP(C)/4876/2018 (D/O), WITH  
LCR

AMINUR ALI @ AMINOOR ISLAM  
**Versus**  
THE UNION OF INDIA AND 7 ORS

MR. A R SIKDAR  
MR. M HOQUE  
MD A ALI  
MR. S I TALUKDAR

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

17 [WA/228/2023](#)

BIJAY PRASAD SAHU @ B P SAHU  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR G K DEKA  
MR C GOGOI  
MR. A M BARUAH  
S RABHA

SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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19)	MR. N SHARMA	27-02-2024	To	27-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/958/2024</a> FIXED	JAGADISH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
2	<a href="#">WP(C)/983/2024</a> FIXED	M/S H S ENGINEERS AND ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI	SC, WATER RESOURCE
<b>ORDER (STAY VACATING)</b>				
3	<a href="#">I.A.(Civil)/2362/2023</a> FIXED in WP(C)/4064/2023	THE PRESIDENT/SECRETARY, NAYANJYOTI SELF HELP GROUP <b>Versus</b> NATUN MELANG MIN SILPA SAMABAI SAMITY LTD AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY GA, ASSAM MR. P SARMAH SC, FISHERY
	<b>WITH</b> <a href="#">WP(C)/4064/2023</a> CAVT. NO. 07202/023,	NATUN MELANG MIN SILPA SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM MR. P SARMAH MR D BARUAH SC, FISHERY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2363/2023</a> in WP(C)/4064/2023	NAYANJYOTI SELF HELP GROUP <b>Versus</b> KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD AND 5 ORS.	MR S KHOUND	GA, ASSAM MR. P SARMAH SC, FISHERY
4	<b>WITH</b> <a href="#">WP(C)/4002/2023</a> CAVT. NO. 07202/023,	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MR. P SARMAH MR. D BARUAH MS. T SOM (r 6) MR. P K BORDOLOI SC, FISHERY FOR CAVEATOR
<b>ADMISSION</b>				
5	<a href="#">WP(C)/6953/2019</a> FIXED	SUVANKOR SAIKIA AND 4 ORS. <b>Versus</b> THE BRAHMAPUTRA CRACKER AND POLYMER LTD.	MR. S A AHMED MS F AHMED MISS M GOGOI MRS. P PHUKAN	MR. B PATHAK MR. R THADANI

6	<a href="#">WP(C)/4793/2021</a> B/O	THE GAUHATI MAZDOOR CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MR. M SAHEWALLA	MR. B K DAS (R-1,2,3,4,5) SC, RAILWAY
7	<a href="#">WP(C)/4190/2022</a>	M/S RAITANI ENGINEERING WORKS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
8	<a href="#">WP(C)/5916/2022</a>	DEBA KANTA CHUTIA AND 44 ORS. <b>Versus</b> OIL INDIA LTD. AND 3 ORS.	MR. M SARMA MR. M B U AHMED	SC, OIL
9	<a href="#">WP(C)/1699/2023</a> B/O	IMDADUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	SC, WATER RESOURCE
10	<a href="#">WP(C)/2001/2023</a> FIXED	MD. AZAD ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR G CHOUDHURY (r-5) MS M N KONYAK (r-5) MS SWATI SHARMA (r-5)
11	<a href="#">WP(C)/3313/2023</a> FIXED	ABINASH NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS	SC, FOREST
12	<a href="#">WP(C)/173/2024</a> FIXED	PANKAJ KUMAR NATH AND 15 ORS <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	GA, ASSAM MR. S S ROY (r-5) DY.S.G.I. SC, I O C
	<b>WITH</b> <a href="#">I.A.(Civil)/255/2024</a> <b>in WP(C)/173/2024</b>	PANKAJ KUMAR NATH AND 15 ORS <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 4 ORS (B)	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, I O C
<b>ORDERS</b>				
13	<a href="#">Review.Pet./1/2023</a> FIXED, WITH WP(C)/3165/2020 (D/O)	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> MANIKA PAYENG	SC, PWD ROAD	
<b>HEARING</b>				
14	<a href="#">WP(C)/1331/2014</a> FIXED, WITH LCR	BINOY KUMAR SINHA <b>Versus</b> THE STATE BANK OF INDIA and 4 ORS.	MR.J SINGH MR.R DUTTA MR.P N GOSWAMI MR.N J KHATANIAR	MR.S S SHARMA MS.L SHARMA MRA SHARMA SC, SBI
15	<a href="#">WP(C)/5180/2014</a> FIXED, WITH LCR	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
16	<a href="#">WP(C)/7968/2015</a> FIXED	RAKHAL BISWAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. and ANR.	MR.A K SARMA MR.H J TAMULI	SC, AFDC
17	<a href="#">WP(C)/6528/2017</a>	M/S. MANISH ENTERPRISE <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE MR. M R CHOUDHURY	GA, ASSAM
18	<a href="#">WP(C)/1169/2022</a> FIXED	MD. JIYAU PASA <b>Versus</b> THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR S HOQUE MR. M DEKA MR S JAFRI	SC, AFC



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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4281/2022</a> PART-HEARD, FIXED	BASANTA KUMAR PAIT AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT
<b>HEARING</b>				
2	<a href="#">WP(C)/5258/2015</a> PART-HEARD, FIXED	SRI JIRSONG TERANG <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R-8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R-8,9&10) MR.V A CHOWDHURY(R-8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)
3	<a href="#">I.A.(Civil)/1784/2022</a> FIXED in Co.Pet./10/2015 <b>WITH</b> <a href="#">Co.Pet./10/2015</a>	JALANNAGAR DEVELOPMENT PVT. LTD. <b>Versus</b> HDFC BANK LIMITED AND 2 ORS.  HDFC BANK LIMITED <b>Versus</b> CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR K KHANNA MS M DAS  MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA	MR. G DUTTA  MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">CRL.A(J)/65/2019</a> 4 Y 11 M 12 D :PART-HEARD, LCR 4 FILES, P.B.-2	SIBU KARUWA <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
2	<a href="#">Crl.A./48/2018</a> WITH LCR 6 FILES, P.B.-2	GANESH TANTI <b>Versus</b> STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM
3	<a href="#">CRL.A(J)/68/2019</a> 4 Y 11 M 17 D :WITH LCR 5 FILES, P.B.-2	SMT. LUDHIYA SURIN <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
4	<a href="#">CRL.A(J)/105/2019</a> 8 Y 1 M 29 D :WITH LCR 5 FILES, P.B.-2	LAKHAN GOYAWALI <b>Versus</b> THE STATE OF ASSAM	MR. NILANJAN DEKA, AMICUS CURIAE	PP, ASSAM
5	<a href="#">CRL.A(J)/109/2019</a> 4 Y 8 M 8 D :WITH LCR 7 FILES, P.B.-2	LAL MOHAN DAS <b>Versus</b> THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
6	<a href="#">CRL.A(J)/116/2019</a> 7 Y 11 M 1 D :WITH LCR 5 FILES, P.B.-2	GANESH MANKI MUNDA <b>Versus</b> THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
7	<a href="#">WP(C)/3229/2020</a>	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD

LEAVE NOTE OF ADVOCATES FOR 27/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### HEARING

1	<a href="#">RSA/11/2011</a> PART-HEARD, WITH LCR, FIXED	SMT. PHULESHWARI MALI and 6 ORS, <b>Versus</b> SATYA DAS and ANR,	MR. O P BHATI MR T C DAS MR. P SARMA	MRG P BHOWMIK MR.P P DAS MS.J PURKAYASTHA MR. B D DEKA MR.C K S BARUAH MS.A DEY MR. M DAS N CHAUDHURY MR.B BHATTACHARJEE MR.B BHATTA
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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/558/2024</a> FIXED	ABAD ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>			
2 <a href="#">WP(C)/3081/2022</a> B/O	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, AG SC, IRRIGATION
3 <a href="#">WP(C)/3083/2022</a> B/O	SARFRAZ PARVEEZ <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, AG SC, IRRIGATION
<b>ORDERS</b>			
4 <a href="#">WP(C)/5214/2022</a> B/O	DYNA ROOF PRIVATE LTD. <b>Versus</b> KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MR M SAHEWALLA (R-2) MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MS T J SAHEWALLA (R-2) SC, PNB
<b>HEARING</b>			
5 <a href="#">WP(C)/5850/2014</a> FIXED, WITH LCR	BHODRESWAR MECH and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM
6 <a href="#">WP(C)/605/2015</a>	ARUN KUMAR SINGH <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED and 2 ORS.	MS.K DUTTA	SC, I O CR1-3
<b>WITH</b>			
7 <a href="#">WP(C)/6389/2014</a>	DIPAK BARUAH <b>Versus</b> INDIAN OIL CORPORATION LTD. and 3 ORS	MR.B CHAKRABORTY MS.P MITRA MR.D HAZARIKA MR.S CHAKRABARTY	MR.M K CHOUDHURY SC, IOC
8 <a href="#">WP(C)/2304/2016</a>	M/S DHANSHIRI ECO CAMP <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.D THAKUR MRN TALUKDAR MS.B DAS MR.N NATH	GA, ASSAM SC, FOREST ASSTT.S.G.I.

9	<b>WITH</b> <a href="#">WP(C)/8005/2015</a>	APURBA PRATAP GOSWAMI and ANR. <b>Versus</b> THE UNION OF INDIA and 19 ORS	MR.P K GOSWAMI MR.B P BORAH MS.B CHOUDHURY MR.P GOSWAMI MR.D CHOWDHURY	GA, ASSAM(R2) SC, FOREST MR.R DUTTA(R-5) MS U DAS(R-5) MR. P K BORAH MR.J HUDAR-5 ASSTT.S.G.I.(R1) MRJ CHUTIA(R3) SC, K A A C(R4)
10	<b>WITH</b> <a href="#">WP(C)/1127/2016</a>	DIPHLU RIVER LODGE and ANR <b>Versus</b> NATIONAL GREEN TRIBUNAL and 4 ORS	MS.M BARMAN MR.M ISLAM MR.A M BAZARBARUAH	SC, FOREST ASSTT.S.G.I.
11	<b>WITH</b> <a href="#">WP(C)/1819/2016</a>	PRAHLAD BOISNAB BARUAH <b>Versus</b> NATIONAL GREEN TRIBUNAL and 5 ORS	MR.H NATH MR.R SARMA MR.R B PHOOKAN	GA, ASSAM SC, FOREST ASSTT.S.G.I.
12	<a href="#">WP(C)/3903/2016</a> FIXED	ARSHAD SAQUEI <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MS. J BHUYAN MR. B SINHA MR. A K DAS	GA, ASSAM MR. R K JAIN (R - 7, 8 & 9) MS. U SAHU (R - 7, 8 & 9) SC, GDD SC, G M D A SC, P C B A
	<b>WITH</b> <a href="#">I.A.(Civil)/1550/2017</a> in WP(C)/3903/2016	ARSHAD SAQUEI <b>Versus</b> THE STATE OF ASSAM and 8 ORS	MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM MS.R DEKA MR.R K JAIN(R- 7,8&9) MS.U SAHU(R- 7, 8&9) SC, GDD SC, P C B A SC, G M D A
13	<a href="#">WP(C)/4968/2016</a>	BASIR MIAH <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD/ASSAM POWER DISTRIBUTION COMPANY LIMITED APDCL and 3 ORS	MR.A B CHOUDHURY MR. A C SARMA MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA	SC, APDCL
14	<b>WITH</b> <a href="#">WP(C)/76/2014</a>	MD. BOSIR MIYA <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR.A B CHOUDHURY MR. A C SARMA MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MR G BHARADWAJ	MRS.V L SINGH MR.M SARMA( R - 12 - 16) MS.I GOHAIN( R - 12 - 16) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/315/2024</a> FIXED	DEBOPRIYO DUTTA <b>Versus</b> THE BANK OF BARODA AND 3 ORS	MR B D DAS MR H K SARMA MR D BANIA MR. H R DAS	
<b>ADMISSION</b>				
2	<a href="#">WP(C)/363/2023</a> PART-HEARD, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/886/2023</a> in WP(C)/363/2023  <b>WITH</b> <a href="#">I.A.(Civil)/3241/2023</a> in WP(C)/363/2023  <b>WITH</b> <a href="#">I.A.(Civil)/1512/2020</a> in WP(C)/3482/2020  <b>WITH</b> <a href="#">I.A.(Civil)/1564/2020</a> in WP(C)/3482/2020  <b>WITH</b> <a href="#">I.A.(Civil)/1605/2020</a> in WP(C)/3482/2020	RADHESWAR LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND ORS  RADHESWAR LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 21 ORS  RADHESWAR LANGTHASA, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.  SARMISTHA BARUA <b>Versus</b> TABURAM PEGU AND11 ORS.  SARMISTHA BARUA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.  TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D K DAS MR H BETALA MR C KUMAR  MR. D K DAS MR H BETALA MR C KUMAR  MR. D K DAS MR H BETALA MR C KUMAR  MR D K DAS MR. R K AGARWALA MR H BETALA  MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi  MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi  MR D K DAS MR H BETALA	GA, ASSAM SC, WATER RESOURCE  GA, ASSAM SC, WPT AND BC SC. WATER RESOURCE DEPTT.  GA, ASSAM MR. R DHAR MR. K N CHOWDHURY  GA, ASSAM MR. D K DAS  GA, ASSAM MR. D K DAS  GA, ASSAM

	<p><b>WITH</b> <a href="#">I.A.(Civil)/57/2021</a> in WP(C)/3482/2020</p>	<p>TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.</p>	<p>MR D K DAS MR H BETALA</p>	<p>GA, ASSAM</p>
4	<p><b>WITH</b> <a href="#">WP(C)/3094/2021</a></p>	<p>BIKASH CH PANGGING <b>Versus</b> THE STATE OF ASSAM AND 21 ORS</p>	<p>MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/3202/2023</a> in WP(C)/3094/2021</p>	<p>BIKASH CH PANGGING <b>Versus</b> THE STATE OF ASSAM AND 12 ORS</p>	<p>MR. D K DAS MR H BETALA</p>	<p>GA, ASSAM SC, PWD</p>
5	<p><b>WITH</b> <a href="#">WP(C)/3095/2021</a></p>	<p>PRANAB KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 35 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1511/2021</a> in WP(C)/3095/2021</p>	<p>PRANAB KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 35 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/3341/2023</a> in WP(C)/3095/2021</p>	<p>PRANAB KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D K DAS MR H BETALA</p>	<p>GA, ASSAM SC, PWD</p>
6	<p><b>WITH</b> <a href="#">WP(C)/3096/2021</a></p>	<p>BIDUR BORGAYAR <b>Versus</b> THE STATE OF ASSAM AND 22 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR R DHAR (SC,WPT&amp;BC, R-6) MR P NAYAK (SC, PWD)</p>
7	<p><b>WITH</b> <a href="#">WP(C)/4319/2021</a></p>	<p>SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR G BAISHYA MD. A HASSAN S K HAZARIKA</p>	<p>SC, FINANCE AND TAXATION GA, ASSAM</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1945/2021</a> in WP(C)/4319/2021</p>	<p>KAMALESWAR LAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. D K DAS</p>	
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2070/2021</a> in WP(C)/4319/2021</p>	<p>SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR G BAISHYA MD. A HASSAN</p>	<p>SC, FINANCE AND TAXATION GA, ASSAM</p>
8	<p><b>WITH</b> <a href="#">WP(C)/1309/2022</a></p>	<p>PRANAB KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 32 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>SC, PWD ROAD GA, ASSAM SC, WPT AND BC</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1757/2023</a> in WP(C)/1309/2022</p>	<p>PRADIP SARMAH AND 3 ORS. <b>Versus</b> PRANAB KUMAR RABHA AND 29 ORS</p>	<p>MR. M K CHOUDHURY MR. A BARKAKATI</p>	<p>GA, ASSAM MR. D K DAS SC, WPT AND BC SC, PWD</p>

9	<p><b>WITH</b> <a href="#">WP(C)/1567/2022</a></p>	<p>BIKASH CH. PANGGING <b>Versus</b> THE STATE OF ASSAM AND 28 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>MR. K N CHOUDHURY (R-27, 28,29) GA, ASSAM MR. JYOTIRMOY ROY (r-13,15,16,17,20,21,22,24,25,26) MR. I ALAM (R-27) MR. R M DEKA (R-28,29) MR. S SARMA (r-13,15,16,17,20,21,22,24,25,26) MR. R HAZARIKA (r-13,15,16,17,20,21,22,24,25,26) MS. N MAHANTA (R-27,28,29) MR. C CHAKRAVARTY (r-13,15,16,17,20,21,22,24,25,26) MS N MAHANTA (R-28, 29) MR D DAS (r-13,15,16,17,20,21,22,24,25,26) N GAUTAM (R-27,28,29) MR. H G HAZARIKA (R-28) SC, WPT AND BC MS. R R BORAH (R-27) MR. T U SK. (R-27) SC, PWD</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/353/2023</a> in WP(C)/1567/2022</p>	<p>SANJIB KR. BHATTACHARJEE AND 9 ORS. <b>Versus</b> BIKASH CH. PANGGING AND 8 ORS.</p>	<p>MR. J ROY MR S SARMA</p>	<p>GA, ASSAM MR D K DAS SC, WPT AND BC SC, PWD</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1189/2023</a> in WP(C)/1567/2022</p>	<p>HEMANTA DEWRI BHARALI, <b>Versus</b> BIKASH CH. PANGGING AND 28 ORS.</p>	<p>MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA</p>	<p>MR. D K DAS SC, WPT AND BC SC, PWD</p>
10	<p><b>WITH</b> <a href="#">WP(C)/545/2023</a></p>	<p>PRAVIR KAKATI <b>Versus</b> THE STATE OF ASSAM AND ORS.</p>	<p>MR D K DAS MRS. K M TALUKDAR</p>	<p>MR. K N CHOUDHURY, MR. R.M. DEKA (R-9) SC, AG (A AND E) GA, ASSAM MR. S S ROY (R-1,2,4,5) MR. R DHAR, SC, WPT AND BC</p>
11	<p><b>WITH</b> <a href="#">WP(C)/665/2023</a></p>	<p>RADHESWAR LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 23 ORS</p>	<p>MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>MR. K N CHOUDHURY (R-13) GA, ASSAM MR. D J DAS (R-13) MR. D J DAS (R-13) MS N MAHANTA (R-13) N GAUTAM (R-13) N GAUTAM (R-13) SC, WATER RESOURCE</p>
12	<p><b>WITH</b> <a href="#">WP(C)/677/2023</a></p>	<p>BIDUR BORGoyARI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, PWD</p>
13	<p><b>WITH</b> <a href="#">WP(C)/828/2023</a></p>	<p>DIPA DAS <b>Versus</b> THE STATE OF ASSAM AND 22 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>MR D KALITA (R-11) GA, ASSAM MR. U K NAIR (R-11) SC, WPT AND BC</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/3315/2023</a> in WP(C)/828/2023</p>	<p>DIPA DAS, <b>Versus</b> THE STATE OF ASSAM AND 22 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC</p>
14	<p><b>WITH</b> <a href="#">WP(C)/1121/2023</a></p>	<p>BIKASH C. PANGGING <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC SC, PWD</p>
15	<p><b>WITH</b> <a href="#">WP(C)/1165/2023</a></p>	<p>PRANAB KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC SC, PWD</p>

16	<b>WITH</b> <a href="#">WP(C)/1804/2023</a>	BHAGAWAN PATAR <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, WATER RESOURCE
17	<b>WITH</b> <a href="#">WP(C)/1819/2023</a>	SUBRATA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 53 ORS	MR D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-1 to 4) GA, ASSAM MR. D J DAS (R-1 to 4) N GAUTAM (R-1 to 4) MR. H G HAZARIKA (R-1 to 4) SC, WPT AND BC SC, WATER RESOURCE
18	<b>WITH</b> <a href="#">WP(C)/3565/2023</a>	SHANTANU DHAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	GA, ASSAM MR D K DAS (r-7) MR H BETALA (r-7) MR C KUMAR (r-7) SC, WPT AND BC SC, TAXES SC, ELEMENTARY EDUCATION
19	<a href="#">WP(C)/3195/2015</a> FIXED	SANJIB LAHAN and 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	MR.K K MAHANTA MS.N S THAKURIAR- 1 - 8 MS.P DEB(R-1 - 8)
20	<a href="#">WP(C)/7624/2015</a> FIXED	THE STATE OF ASSAM <b>Versus</b> JIBAN BARUAH and 7 ORS.	MR.R MAJUMDAR MR.N SARMA MR.D CHETIA	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
21	<b>WITH</b> <a href="#">WP(C)/2981/2015</a>	THE STATE OF ASSAM and ANR. <b>Versus</b> HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
22	<b>WITH</b> <a href="#">WP(C)/3795/2015</a>	SMTI ARUNIMA SAIKIA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S AGARWAL MR.S SAHU MS.C KALITA MR.P K MONDAL MR.N N JHA	SC, ELEMENTARY EDUCATION(R2-7) SC, SSA(R6)
23	<b>WITH</b> <a href="#">WP(C)/3933/2015</a>	SMTI BIJUMONI SAIKIA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D K BAGCHI MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATIONR2-7 SC, SSA(R6)
24	<b>WITH</b> <a href="#">WP(C)/4108/2015</a>	SMTI RANU OZAH and 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4 & 6) SC, SSA(R5)
25	<b>WITH</b> <a href="#">WP(C)/4348/2015</a>	SMTI RUMI BHUYAN and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4&6) SC, SSAR5
26	<b>WITH</b> <a href="#">WP(C)/4368/2015</a>	SMTI SANDHYARANI DUTTA <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION SC, SSA(R6)
27	<a href="#">WP(C)/6599/2018</a> FIXED	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M P SARMA	SC, EDU SC, FINANCE DEPTT.
28	<a href="#">WP(C)/3952/2021</a> FIXED	ON THE DEATH OF DHARMA RAM KALITA, HIS LEGAL HEIR SMTI LAKHI PRAVA KALITA AND 10 ORS. REP. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	MR. K K PARASAR MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I.
29	<a href="#">WP(C)/3695/2022</a> FIXED	PRANAB DUTTA AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU SC, FINANCE DEPTT.
30	<a href="#">WP(C)/6037/2022</a> CAVT. NO.10162/022, FIXED	DR. HARI CHANDRA MAHANTA <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR

31	<a href="#">WP(C)/1471/2023</a> FIXED	CT/GD JAYANTA KUMAR RAY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. B CHAKRAVARTY DY.S.G.I.
32	<a href="#">WP(C)/5696/2023</a> FIXED	ABDUL MOMIN SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS H	MR. R K D CHOUDHURY MR M RANA	GA, ASSAM MR R ISLAM (R 5) MS A HUSSAIN N CHAKRABARTY S PAUL
<b>WITH</b>				
<a href="#">I.A.(Civil)/3145/2023</a>				
in WP(C)/5696/2023				
33	<a href="#">WP(C)/6039/2023</a> B/O	MD. MAHMUD AL HASSAN <b>Versus</b> ABDUL MOMIN SARKAR AND 4 ORS.	MR R ISLAM N CHAKRABARTY S PAUL	MR. R K D CHOUDHURY MR M RANA
34	<a href="#">WP(C)/6984/2023</a> FIXED	SRI BHUPEN BURHAGOHAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
34	<a href="#">WP(C)/6984/2023</a> FIXED	SUBHASH DAIMARI @ SUBHASH DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, TRANSPORT

**ORDERS**

35	<a href="#">WP(C)/6004/2023</a> FIXED	SMT. SHIBANI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR S NATH MR C M KIKON	GA, ASSAM SC, AG MR. S K MEDHI SC, HEALTH AND F W SC, FINANCE
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**HEARING**

36	<a href="#">WP(C)/4423/2012</a> FIXED	JAYANTA MOHAN SINGHA <b>Versus</b> THE FOOD CORPORATION OF INDIA and ORS.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MS.P BARUA MS.H TERANGPI MR.S BORTHAKUR MR.S A AHMED	MR.P K ROY SC, F C I
37	<a href="#">WP(C)/4168/2015</a>	GS-176044A-ASHOK KUMAR and 163 ORS <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA (P 5) MS. S KANUNGOE (P 5) MR.D BORAH MRSR BORAH MR. K KALITA (P 5) MR. M R CHOUDHURY (P 5)	C.G.C. MR.B CHAKRAVARTY(R- 1- 7) ASSTT.S.G.I.
38	<a href="#">WP(C)/5617/2016</a> FIXED	SMT. DEBAJANI DIHINGIA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.N N B CHOUDHURY MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCEMR. B. GOGOI
39	<a href="#">WP(C)/5652/2021</a> WITH WP(C)/3997/2016 (D/O)	HARKHALI YADAV <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024

12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>			
1 <a href="#">CRP(IO)/302/2023</a>	TOP RAM BORAH AND 3 ORS <b>Versus</b> ON THE DEATH OF GUNAAM BORA, S/O LATE GURA BORA, HIS LEGAL HEIRS, ANIL BORA AND 4 ORS.	ALHAJJ I UDDIN M ALAMGEER MR A ALAM MR R HOQUE	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED
<b><u>TOP OF THE LIST</u></b>			
2 <a href="#">Intest.Cas./1/2006</a> PART-HERAD, (HEARING), WITH LCR, FIXED	DAMAYANTI BORA <b>Versus</b> NEELAMANI BORA and ORS.	MRS.S BORA	MR.A D CHOUDHURY MR.H KASHYAP
3 <a href="#">Arb.A./3/2010</a> CAVT. NO. 604/2010 (HEARING), WITH LCR	JAY PRAKASH JAISWAL and ANR <b>Versus</b> DEVA KANTA CHETIA	K N CHOUDHURY N ALAM MR R DUBEY	MR D CHOUDHURY MR A D CHOUDHURY MR A DHAR S DEKA MR K K DAS B SINGH
<b>WITH</b> <a href="#">MC/1162/2010</a> <b>in</b> Arb.A./3/2010	JAY PRAKASH JAISWAL and ANR, <b>Versus</b> DEVA KANTA CHETIA,	MR.K N CHOUDHURY MR. N ALAM MR.R DUBEY	MR.A DHAR MRK K DAS FOR CAVEATOR
<b><u>ADMISSION</u></b>			
4 <a href="#">CRP/363/2014</a> FIXED	UNION OF INDIA <b>Versus</b> M/S PATEL ENGINEERING LTD.	MSB DEVI MR.B SARMAH MR. K GOGOI	MR. K P MAHESWARI MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. M SHARMA
<b><u>ORDERS</u></b>			
5 <a href="#">CRP/51/2017</a> CAVT. NO. 68/17 WITH 6 VOLUMES OF AFFIDAVIT, FIXED	BINOD KUMAR BAWRI and 8 ORS. <b>Versus</b> DALMIA CEMENT (NORTHEAST) LTD and 30 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR S DIFUSA MR N RAY MR N RAY MR P J DAS	MS. P R MAHANTA (r-2) MR. S R GOGOI (r-2) MR.D BARUAH(R-1) MR. C SARMAH (r-2) J SAIKIA MS O IMCHEN MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)



	<p><b>WITH</b> <a href="#">I.A.(Civil)/1183/2017</a> in CRP/51/2017</p>	<p>DALMIA CEMENT BHARAT LTD. <b>Versus</b> BINOD KUMAR BAWRI and 8 ORS.</p>	<p>MR.S SAIKIA(FOR CAVEATOR) MR.D BARUAHR-1 MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)</p>	<p>MS.N MODI MR.P KHATANIAR MR.S DUTTA MR.S DUTTA</p>
6	<p><b>WITH</b> <a href="#">CRP/52/2017</a>  CAVT. NO. 68/17</p>	<p>SUBHANKAR GHOSH and 5 ORS. <b>Versus</b> DALMIA CEMENT (NORTHEAST) LTD and 33 ORS.</p>	<p>MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR N RAY</p>	<p>MR.S SAIKIA(FOR CAVEATOR.)(R-2) MR. S R GOGOI (R-1) MR.D BARUAH(R-1) MR.R GOGOI(R-2) C. SARMAH (R-1) J SAIKIA (R-1) MS O IMCHEN (R-1) MS.N UPADHYAY(R-1)</p>
7	<p><b>WITH</b> <a href="#">I.A.(Civil)/1188/2017</a> in CRP/52/2017  <a href="#">CRP/168/2023</a> FIXED</p>	<p>DALMIA CEMENT BHARAT LTD. <b>Versus</b> SUBHANKAR GHOSH and 5 ORS.  SALAUDDIN AHMED <b>Versus</b> CHAIRPERSON, NALBARI MUNICIPAL BOARD AND 2 ORS</p>	<p>MR. S SAIKIA MR. P SAIKIA  MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA</p>	<p>MS. N MODI MR. P KHATANIAR MR. S DUTTA MR. S DUTTA MR. A SAIKIA (R-1,2) MR. B K DAS (R-1,2) MR. N K DAS (R-1,2) MR. A S ALI (R-1,2) MR. J ISLAM (R-1,2) MS. RUKMINI BARUA (R-3) MS. PADMINI BARUA (R-3)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/3227/2023</a> in CRP/168/2023</p>	<p>SALAUDDIN AHMED <b>Versus</b> CHAIRPERSON, NALBARI MUNICIPAL BOARD AND 2 ORS</p>	<p>MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA</p>	
<b>HEARING</b>				
8	<p><a href="#">RSA/72/2019</a> PART- HEARD, WITH LCR, FIXED</p>	<p>MD. ABDUL JINNA PRODHANI <b>Versus</b> THE PRINCIPAL/SECRETARY, AGOMONI HIGHER SECONDARY SCHOOL AND 12 ORS.</p>	<p>MR. J AHMED MR S Z AHMED</p>	<p>MR. S UKTAR MR. A U CHOUDHURY (R-3) MR. A U CHOUDHURY (R-3) MR. S ISLAM MS. A KAUSHAR</p>
9	<p><b>WITH</b> <a href="#">I.A.(Civil)/1168/2019</a> in RSA/72/2019  <a href="#">RSA/133/2011</a> WITH LCR, FIXED</p>	<p>MD. ABDUL JINNA PRODHANI <b>Versus</b> THE PRINCIPAL/SECRETARY, AGOMONI HIGHER SECONDARY SCHOOL AND 12 ORS.  ON THE DEATH OF MUSTT. ROKEYA KHATUN HER LEGAL HEIRS MD.FIROZ UDDIN SHEIKH AND ORS <b>Versus</b> MRS ROUSHAN ARA AHMED AND ORS</p>	<p>MR. J AHMED MR S Z AHMED  MR. A CHOUDHURY MR.S RAHMAN</p>	<p>MR. S UKTAR MS.J PURKAYASTHA MR.G BHOWMIK</p>
10	<p><a href="#">RSA/99/2015</a> WITH LCR, FIXED</p>	<p>SRI BABUL SARMA and ANR <b>Versus</b> SRI MRIDUL BHAGAWATI and 6 ORS</p>	<p>MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA</p>	<p>MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R- 1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGHAIN(R- 6&amp;7) MS.A BARUAH(R- 6&amp;7)</p>
11	<p><a href="#">RSA/112/2015</a> WITH LCR, FIXED</p>	<p>MD KARIM UDDIN CHOUDHURY <b>Versus</b> MUSST. SABEYA AHMED and 3 ORS</p>	<p>MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN</p>	<p>MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)</p>

	<b>WITH</b> <a href="#">I.A.(Civil)/1899/2022</a> in RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS <b>Versus</b> MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA MS N J BEGUM	MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN
12	<b>WITH</b> <a href="#">RSA/229/2015</a>	MD KARIMUDDIN CHOUDHURY <b>Versus</b> MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEER-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)
13	<a href="#">RFA/83/2016</a> WITH LCR, FIXED	PAWAN KUMAR AJITSARIA <b>Versus</b> SMTI KAMALA DEVI AJITSARIA and 4 ORS,	MR.R C SANCHATI MRS SANCHETI	MR.U B SARMA-1 MS.J DEKA(R-1) MR.G MISHRA(R-1)
14	<a href="#">RSA/283/2016</a> WITH LCR	SMTI SUDHA RANI BISWAS and 2 ORS <b>Versus</b> SHRI KALPA BISWAS @ HALDAR and 7 ORS	MR.N DHAR MR.T ISLAM MS.I KEITZAR	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MR.B C MUCHAHARY
15	<a href="#">Intest.Cas./6/2017</a> WITH LCR	SMTI MINU DAS and 2 ORS <b>Versus</b> SMTI BULU DAS and 2 ORS	MRA UPADHYAY MS.K JAIN MS.P UPADHYAY	S ALI MR. J SARMAH MR. N ALAM S U AHMED MR. A IKBAL A K SHARMA MS. M NATH K JAIN MS S SIDDIQUA
16	<a href="#">Arb.A./18/2019</a> WITH LCR, FIXED	INDIAN OIL CORPORATION (BONGAIGAON REFINERY), <b>Versus</b> M/S ESTEEM PROJECTS PVT. LTD.,	MR. K N CHOUDHURY MS. R DEKA MR. M MAHANTA MISS. R R KAKATI	MR G N SAHEWALLA FOR CAVEATOR
17	<a href="#">RSA/157/2019</a> WITH LCR, FIXED	SRI MADAN GOPAL PATHAK <b>Versus</b> HIMANGINI BALA PATHAK AND ANR	MR. D K DAS MR. M PATHAK MS. P BHUYAN	DR. B AHMED DR. B AHMED MR. M AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/2509/2019</a> in RSA/157/2019	SRI MADAN GOPAL PATHAK <b>Versus</b> HIMANGINI BALA PATHAK AND ANR	MR. D K DAS MR. M PATHAK MS. P BHUYAN	
18	<a href="#">RSA/28/2021</a> WITH LCR, FIXED	MINARA BEGUM LASKAR @ MINARA BEGUM AND 4 ORS <b>Versus</b> RAJIA BEGUM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY	MR. A M BARBHUIYA (R-1,2,3) MR F Z MAZUMDER (R-1,2,4,5) MS A BEGUM (R-1,2,3)
19	<a href="#">RSA/125/2022</a> WITH LCR, FIXED	GANESH KANU AND 6 ORS. <b>Versus</b> TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
20	<a href="#">RSA/197/2022</a> WITH LCR, FIXED	SMTI NIRAMONI DAS DUTTA <b>Versus</b> SRI ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
	<b>WITH</b> <a href="#">I.A.(Civil)/1506/2022</a> in RSA/197/2022	NIRAMONI DAS DUTTA <b>Versus</b> ROMESH DUTTA	MR. B D DEKA	

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./426/2024</a> FIXED	PROTYOT PRAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	TAPAN RANJAN DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
2	<a href="#">Bail Appln./526/2024</a>	SAFIC ALAM AHMED <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3	<a href="#">Bail Appln./532/2024</a>	TRIDIP KALITA <b>Versus</b> THE STATE OF ASSAM	MR N G SHARMA MS N RAI MS N KHATUN R. Kr. Singh	PP, ASSAM
4	<a href="#">Bail Appln./533/2024</a>	OINAM LAKHIKANTA SINGH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MR. K SINGHA MS S BEGUM MS N SULTANA	SC, NCB
5	<a href="#">Bail Appln./537/2024</a>	ARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL MR A DEKA	MR S DEWRI PP, ASSAM
6	<a href="#">Bail Appln./538/2024</a>	JAVAID IQBAL @ JAVID IQBAL <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
<b>MOTION</b>				
7	<a href="#">AB/471/2024</a>	KHUDEJA KHATUN <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MD M ISLAM MS. A SULTANA	PP, ASSAM
8	<a href="#">AB/472/2024</a>	SHAHIN MAHABUB <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
9	<a href="#">AB/473/2024</a>	JAHARUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
10	<a href="#">AB/474/2024</a>	PRONOJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
11	<a href="#">AB/480/2024</a>	MANJUR RASID AHMED <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUÉ	MD I HUSSAIN AL AMEEN PP, ASSAM

**ADMISSION**

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|----|---|--|---|---|
| 12 | <a href="#">Crl.Pet./88/2023</a><br>FIXED                   | RAVI PAREEK AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MS M HAZARIKA<br>MS. S NEWAR<br>MR D KHAN<br>MR. K LOYA | MR. S S ROY (R-2)<br>MR. S BORTHAKUR (R-2)<br>PP, ASSAM                               |
| 13 | <a href="#">Crl.Pet./403/2023</a><br>WITH LCR 1 FILE, FIXED | SONU AMSI<br><b>Versus</b><br>ROSILA KHOLAR                          | MR. R BORA<br>MR BHARGAV DAS<br>MR ARINDAM BARUAH       | MR B P BORAH (R-1)<br>MR P J DUTTA (R-1)<br>MR R S RONGHANG (R-1)<br>MR. P DEKA (R-1) |

**BAIL HEARING (BA)**

- |    |   |   |  |           |
|----|---|---|--|-----------|
| 14 | <a href="#">Bail Appln./99/2024</a><br>WITH OFFICE NOTE, FIXED                | MOTIOR RAHMAN @ ABDUL MOTIBAR SK<br><b>Versus</b><br>THE STATE OF ASSAM | MR. M HOSSAIN<br>MR. Z H AHMED                 | PP, ASSAM |
| 15 | <a href="#">Bail Appln./377/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED | ABDUL GAFFAR @ ASHOBA<br><b>Versus</b><br>THE STATE OF ASSAM            | MOTIUR RAHMAN<br>MR. NOOR KUTUB ALAM<br>I AMIN | PP, ASSAM |

**BAIL HEARING**

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|----|---|---|--|-----------------------------|
| 16 | <a href="#">AB/2873/2023</a><br>FIXED                   | ASADUL ALOM LASKAR @ IMRAN<br>HUSSAIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM | MR. D HUSSAIN<br>MR. R A CHOUDHURY<br>MR. R A MAZUMDER         | PP, ASSAM                   |
| 17 | <a href="#">AB/3363/2023</a><br>FIXED                   | TRIDIV CHOWDHURY<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. P K GOSWAMI<br>MR J DAS                                    | PP, ASSAM                   |
| 18 | <a href="#">AB/3485/2023</a><br>FIXED                   | ROMIZA BIBI AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR M A ISLAM<br>MR J I MONDAL                                  | PP, ASSAM                   |
| 19 | <a href="#">AB/4299/2023</a><br>FIXED                   | DEBAJIT GOGOI @ HUNTU KONWAR<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. S BORTHAKUR<br>MS. S KAKATI                                | PP, ASSAM                   |
| 20 | <a href="#">AB/4310/2023</a>                            | ABDUL HASIM AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                | MR. S RAHMAN<br>MR J I MONDAL<br>MR A N IQBAL                  | PP, ASSAM                   |
| 21 | <a href="#">AB/4323/2023</a><br>WITH OFFICE NOTE, FIXED | AMIR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                         | MR. JUNM LASKAR<br>MS. J GHOSH                                 | PP, ASSAM                   |
| 22 | <a href="#">AB/4363/2023</a><br>WITH OFFICE NOTE, FIXED | MIZANUR RAHMAN AND 12 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR            | MR. A F N U MOLLAH<br>K ZAMAN                                  | MR. T SK (r-2)<br>PP, ASSAM |
| 23 | <a href="#">AB/183/2024</a><br>FIXED                    | RABI SINHA<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. B P BORAH<br>MR P J DUTTA<br>MR. ARIF AHMED<br>A KHANDAKAR | PP, ASSAM                   |
| 24 | <a href="#">AB/302/2024</a><br>FIXED                    | JOY SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. N B P SINGHA<br>MR. D BARMAN                               | PP, ASSAM                   |

**ORDERS**

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|----|---|--|--|---|
| 25 | <a href="#">I.A.(CrI.)/132/2021</a><br>AB 517/2019(D/O)<br>in AB/517/2019   | MOHIB UDDIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MR. A Y CHOUDHURY<br>MR. T A CHOUDHURY                               | MR H R A CHOUDHURY (R-2)<br>MR. S B LASKAR (R-2)<br>MR. A AHMED (R-2)<br>MS N KALITA (R-2)<br>R BORUAH (R-2)<br>PP, ASSAM |
| 26 | <a href="#">CRL.A(J)/142/2023</a><br>WITH OFFICE NOTE, LCR 6 FILES,<br>FIXED<br><b>WITH</b>   | PHULESWAR CHUTIA<br><b>Versus</b><br>THE STATE OF ASSAM  | MS. DEBASHREE SAIKIA<br>(LEGAL AID COUNSEL)                          | PP, ASSAM   |
| 27 | <a href="#">Crl.A./54/2022</a><br><u>1 Y 11 M 27 D :</u><br><br><b>WITH</b><br><a href="#">I.A.(CrI.)/147/2022</a><br>in CrI.A./54/2022 | RAMESH KAMAN AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.<br><br>RAMESH KAMAN AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. K R PATGIRI<br>MR. B GOGOI<br><br>MR. K R PATGIRI<br>MR. B GOGOI | MR G PEGU (R-2)<br>PP, ASSAM<br><br>PP, ASSAM   |

28	<a href="#">CrI.A./478/2023</a> Q Y 3 M 25 D :WITH LCR 3 FILES, OFFICE NOTE, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1268/2023</a> <b>in</b> CrI.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
29	<a href="#">I.A.(CrI.)/515/2023</a> FIXED <b>in</b> CrI.Rev.P./4039/2023	PAMPI KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	MR. M A I HUSSAIN (R-2) MR P R SARMA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./4039/2023</a> (Filing Number)	PAMPI KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR G R A MOTTAQUEE	
30	<a href="#">I.A.(CrI.)/1088/2023</a> WITH LCR 1 FILE, FIXED <b>in</b> CrI.Pet./900/2023	DANGMAN JUGLI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. P N GOSWAMI SC, FOREST
	<b>WITH</b> <a href="#">CrI.Pet./900/2023</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> DANGMAN JUGLI	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA
31	<a href="#">I.A.(CrI.)/1189/2023</a> WITH OFFICE NOTE <b>in</b> CrI.A./1293/2023	SURAJ DUSAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MS. P BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./1293/2023</a> (Filing Number)	SURAJ DUSAD <b>Versus</b> THE STSTE OF ASSAM AND ANR . B	MS. P BORAH	
32	<a href="#">I.A.(CrI.)/1210/2023</a> <b>in</b> CrI.A./11732/2023	ASHRAFUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. R BORA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./11732/2023</a> (Filing Number)	ASHRAFUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR. R BORA	
33	<a href="#">I.A.(CrI.)/1236/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED <b>in</b> CrI.Pet./912/2023	DR. GAYATRI BARUAH <b>Versus</b> DR. MANDEEP PHUKAN,	MR. S C BISWAS MR. P S BISWAS	MR S M ABDULLAH P PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Pet./912/2023</a>	DR. MANDEEP PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MR. J ALI MD R ISLAM MD IMRAN	MR. S C BISWAS MR. P S BISWAS (R-2) MS. R DEVI (R-2) PP, ASSAM
<b>HEARING</b>				
34	<a href="#">CrI.Pet./619/2016</a> FIXED	TATA MOTORS FINANCE LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.R DE MS.D DEVI MR.R J SARMA	MR.M K SHARMA (R-2) MR.H DAS (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/590/2017</a> <b>in</b> CrI.Pet./619/2016	TANKESWAR DAS <b>Versus</b> TATA MOTORS FINANCE LTD. and ANR.	MR.M K SHARMA MR.H DAS	MR.R DE PP, ASSAM

35	<a href="#">Crl.Rev.P./273/2018</a> WITH LCR 4 FILES, FIXED	GOPESH DEBNATH <b>Versus</b> MANABENDRA NARAYAN DHAR AND ANR	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. D CHAKRABARTY (R1) PP, ASSAM MS. M CHAKRABORTY (R1)
	<b>WITH</b> <a href="#">I.A.(Crl.)/126/2019</a> <b>in</b> Crl.Rev.P./273/2018	MANABENDRA NARAYAN DHAR <b>Versus</b> GOPESH DEBNATH AND ANR	MR D CHAKRABORTY MS. M CHAKRABORTY	MR. R HUSSAIN MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS PP, ASSAM PP, ASSAM
36	<a href="#">Crl.A./50/2021</a> <u>4 Y 7 M 24 D</u> :WITH LCR 4 FILES	SRI NITUL CHUTIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS	PP, ASSAM
37	<a href="#">Crl.Rev.P./493/2022</a> WITH LCR 2 FILES	CHANDU MIA LASKAR <b>Versus</b> JEHIRUL HAQUE LASKAR	MS B DEVI MR A GOGOI	MR M J QUADIR MR S S ISLAM
38	<a href="#">CRL.A(j)/40/2023</a> <u>3 Y 8 M 6 D</u> :WITH LCR 5 FILES	MAHENDRA SABAR @ PAHARIA <b>Versus</b> THE STATE OF ASSAM	MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
39	<a href="#">CRL.A(j)/51/2023</a> <u>3 Y 1 M 29 D</u> :WITH LCR 4 FILES	ADMON KUJUR <b>Versus</b> THE STATE OF ASSAM	MR. DIKSHIT GOGOI (AMICUS CURIAE)	PP, ASSAM
40	<a href="#">Crl.A./244/2023</a> WITH LCR 3 FILES, FIXED	SARBAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S AHMED	MS. R S SADIAL (R-2) MR. M L PANDIA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/593/2023</a> <b>in</b> Crl.A./244/2023	SARBAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S AHMED	PP, ASSAM
41	<a href="#">Crl.Pet./1058/2023</a> WITH LCR 1 FILE, B/O	ABDUL MALEK AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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5)	MR D K DEY	15-02-2024	To	01-03-2024
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13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
1 <a href="#">Bail Appln./4697/2023</a>	SUHEL AHMED @ SIBLU <b>Versus</b> THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR MR. T T TARA	PP, ASSAM
<b>MOTION</b>			
2 <a href="#">Crl.Pet./141/2024</a> B/O	TULESWAR GOGOI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R S CHAUHAN	PP, ASSAM
<b>ADMISSION</b>			
3 <a href="#">Crl.Pet./1411/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JAKIR HUSSAIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MR. Z KHALID (R-2) MR. M HASAN(R-2) R JAMAN (R-2) MS S Z HAYAT (R-2) PP, ASSAM
4 <a href="#">Crl.Pet./21/2024</a> FIXED	DEEP GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S KHOUND MS. N BORAH	MR. A LAL(r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>			
5 <a href="#">Bail Appln./3534/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. AJAJUDDIN <b>Versus</b> UNION OF INDIA	MR. P K SAHARIA MS K DAS	SC, NCB
6 <a href="#">Bail Appln./3694/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KRISHNA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
7 <a href="#">Bail Appln./3932/2023</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	MD. HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
8 <a href="#">Bail Appln./3940/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. IMRAN @ AKASH AND ANR <b>Versus</b> THE STATE OF ASSAM	F K R AHMED MR S AHMED	PP, ASSAM
9 <a href="#">Bail Appln./4037/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHOAIB AKHTAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
10 <a href="#">Bail Appln./4307/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABID PERVEZ @ AZAD PERVEZ <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB



11	<a href="#">Bail Appln./4429/2023</a> FIXED	SEIKHONGAM HAOKIP <b>Versus</b> THE UNION OF INDIA	M K BORAH MS. P. KASHYAP	SC, NCB
12	<a href="#">Bail Appln./150/2024</a> FIXED	MAMTUL ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
13	<a href="#">Bail Appln./188/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. SONISH KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N SHARMA B K SINGHA	PP, ASSAM
14	<a href="#">Bail Appln./267/2024</a> WITH CASE RECORD(SCANNED COPY)	FAZAR ALI @ FAJAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. J ALOM SK	PP, ASSAM
15	<a href="#">Bail Appln./286/2024</a> FIXED	MAHIDUL ISLAM @ KALO <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
16	<a href="#">Bail Appln./296/2024</a> FIXED	BIRSING BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
17	<a href="#">Bail Appln./297/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
18	<a href="#">Bail Appln./314/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AZHARUL ISLAM @ AZAHARUL SK. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. A RAHMAN (r-2) PP, ASSAM
19	<a href="#">Bail Appln./319/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	RAJU AHMED <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
20	<a href="#">Bail Appln./357/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BAOSRINGDAO DAOLAGAJAO @ BAORINGDAO DAOLAGAJAO, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. R BORA	PP, ASSAM
21	<a href="#">Bail Appln./441/2024</a> FIXED	ABUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI MR H A RASHID	PP, ASSAM
<b>BAIL HEARING</b>				
22	<a href="#">AB/2259/2023</a> FIXED	ABDUL WAHAB @ ABDUL WAHED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
23	<a href="#">AB/2326/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. KARIM ALI @ KARIM ALI <b>Versus</b> THE STATE OF ASSAM	BASANTI CHETIA MR S AHMED	PP, ASSAM
24	<a href="#">AB/2669/2023</a> FIXED	MIFTAH SULTANA <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
25	<a href="#">AB/3468/2023</a> FIXED	SHARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
26	<a href="#">AB/4186/2023</a> WITH OFFICE NOTE, FIXED	SAHARUL HUSSAIN LASKAR @ SAHARUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
27	<a href="#">AB/4246/2023</a> FIXED	AKLIMA KHATUN <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MR. S DAS	PP, ASSAM
28	<a href="#">AB/293/2024</a> FIXED	ARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

29	<a href="#">AB/304/2024</a> FIXED	AKHRIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b>ORDERS</b>				
30	<a href="#">W.P.(CrI.)/33/2022</a> FIXED	GULAM NABI AZAD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS
31	<a href="#">CrI.A./28/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/87/2023</a> <b>in</b> CrI.A./28/2023	KUNTHA RABHA @ KUNTA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	PP, ASSAM
32	<a href="#">CrI.Pet./512/2023</a> WITH LCR 1 FILE, B/O	KUNTHA RABHA @ KUNTA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	PP, ASSAM
33	<a href="#">CrI.Pet./888/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	RUPSING RONGHANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MR. S SHARMA MS P YADAV	PP, ASSAM
34	<a href="#">CrI.Pet./977/2023</a> B/O	SAMSUL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
35	<a href="#">CrI.Pet./977/2023</a> B/O	JUME BEGUM LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	PP, ASSAM
36	<a href="#">I.A.(CrI.)/1226/2023</a> IN BA 2622/2023(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED <b>in</b> Bail Appln./2622/2023 <b>WITH</b> <a href="#">Bail Appln./4616/2023</a>	ABHIJIT NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
37	<a href="#">MFA/110/2021</a> PART-HEARD, WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/1271/2021</a> <b>in</b> MFA/110/2021	ABHIJIT NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM
<b>HEARING</b>				
37	<a href="#">MFA/110/2021</a> PART-HEARD, WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
38	<a href="#">CrI.Rev.P./399/2019</a> FIXED	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR
39	<a href="#">CrI.Pet./434/2022</a> WITH LCR 10 FILES  <b>WITH</b> <a href="#">CrI.Rev.P./47/2022</a>	MD. BASIR AHMED <b>Versus</b> SALMAN AHMED AND ANR.	MR. B C DAS MR. S A HUSSAIN MR D J HALOI	MR F K R AHMED MR J UDDIN PP, ASSAM (R2)
40	<a href="#">CrI.Pet./434/2022</a> WITH LCR 10 FILES	VIPIN SINGHAL AND 3 ORS. <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MS. B S GOYAL MR. A J HAZARIKA	SC, ED SC, CBI
41	<a href="#">CrI.Rev.P./47/2022</a>	NUR MOHAMMAD <b>Versus</b> ENFORCEMENT DIRECTORATE GOVT. OF INDIA	MR. K N CHOUDHURY MR I RAFIQUE MS. M MEDHI	SC, ED
42	<a href="#">CrI.Rev.P./50/2022</a>	NAVEEN KUMAR GUPTA AND ANR <b>Versus</b> ENFORCEMENT DIRECTORATE	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI	SC, ED
43	<a href="#">CrI.Rev.P./201/2022</a>	AWADESH KUMAR CHOUDHURY AND ANR. <b>Versus</b> ENFORCEMENT DIRECTORATE	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI	MR R DHAR, S/C, Education Deptt. SC, ED

43	<b>WITH</b> <a href="#">Crl.Pet./477/2022</a>	ASHIM KUMAR BHATTACHARJEE AND 2 ORS. <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR. A K PURKAYASTHA MR. R HAZARIKA MR. S SHARMA MS M BHARATI	MR. S C KEYAL SC, ED SC, CBI
44	<b>WITH</b> <a href="#">Crl.Pet./468/2023</a>	NAVEEN SINGHAL @ NAVEEN KUMAR GUPTA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	SC, ED SC, CBI
45	<a href="#">Crl.Rev.P./545/2022</a> WITH LCR 7 FILES, B/O	MD. ABDUL MUTALIB <b>Versus</b> MD. SOFIQUL HOQUE AND ANR.	MR. A M BORA MR. B BHAGAWATI MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. M DUTTA MR. A M AHMED MS S DEV MR H R CHOUDHURY MR J MAHANTA P. GHOSH PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/399/2023</a> in <a href="#">Crl.Rev.P./545/2022</a>	MD. SOFIQUL HOQUE, <b>Versus</b> MD. ABDUL MUTALIB AND ANR.	MR. M DUTTA MS S DEV	MR. A M BORA
46	<a href="#">I.A.(Crl.)/675/2022</a> WITH LCR 5 FILES, FIXED in <a href="#">Crl.A./14/2022</a>	MONI BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./14/2022</a>	MONI BASUMATARY <b>Versus</b> THE STATE OF ASSAM .	MR. R BARUAH MR. A SARMAH	PP, ASSAM
47	<b>WITH</b> <a href="#">Crl.A./16/2022</a>	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY <b>Versus</b> THE STATE OF ASSAM.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/38/2022</a> in <a href="#">Crl.A./16/2022</a>	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-III

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./359/2022</a> PART-HEARD, FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> NIZAM UDDIN MAZARBHUIYA	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. P K ROYCHOUDHURY MR N DASGUPTA (r-1) MD. A KHAN MS P SIKDAR (r-1)
	<b>WITH</b>			
2	<a href="#">Crl.Pet./1255/2022</a>	THE STATE OF ASSAM AND ANR <b>Versus</b> SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
	<b>WITH</b>			
3	<a href="#">Crl.Pet./1256/2022</a>	THE STATE OF ASSAM <b>Versus</b> SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
	<b>WITH</b>			
4	<a href="#">Crl.Pet./74/2023</a>	THE STATE OF ASSAM AND ANR <b>Versus</b> ABHAY SINGH		MR. K BORUAH MR. M ALAM
	<b>WITH</b>			
5	<a href="#">Crl.Rev.P./267/2023</a>	GOBINDA GOPE <b>Versus</b> THE STATE OF ASSAM AND ANR	MS S S ZIA	ADDL PP,ASSAM
	<b>WITH</b>			
6	<a href="#">Crl.Rev.P./290/2023</a>	MASTUFA UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
	<b>WITH</b>			
7	<a href="#">Crl.Rev.P./296/2023</a>	NASIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN MS R BEGUM	PP, ASSAM
	<b>WITH</b>			
8	<a href="#">WP(C)/7880/2022</a> PART-HEARD, FIXED	GOBIN PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M TALUKDAR MS. M TALUKDAR	MS. M D BORAH, GA, ASSAM SC, REVENUE SC, FINANCE

9	<a href="#">WP(C)/7626/2016</a> FIXED	SADHANA ROY <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
10	<a href="#">WP(C)/8306/2022</a> FIXED	BALABHADRA DAS AND 31ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL
<b><u>BAIL HEARING</u></b>				
11	<a href="#">AB/3846/2023</a> FIXED	ANJANA RANI DAS <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
<b><u>ORDERS</u></b>				
12	<a href="#">Cont.Cas(C)/30/2013</a> FIXED	JAYMATI ROY <b>Versus</b> H. BASUMATARY NATH and ORS.	MR.M DEKA MR.S ISLAM MR.S HOQUE MS.A BARUA	DR.B AHMED MRH I CHOUDHURY MR.C BORUAH MR.N HAQUE MS. M BHATTACHARJEE MR.S K DEORI MR.S R BARBHUIYA MR P NAYAK SC, FINANCE ADDL. SR. GA, ASSAM MR.KHAYERUDDIN
13	<a href="#">Cont.Cas(C)/583/2020</a> FIXED	BANAJIT BARMAN <b>Versus</b> DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
<b>WITH</b>				
14	<a href="#">WP(C)/4828/2023</a>	BANAJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, HEALTH
<b><u>HEARING</u></b>				
15	<a href="#">WP(C)/404/2020</a> PART-HEARD, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
<b>WITH</b>				
16	<a href="#">Cont.Cas(C)/415/2018</a>	TULOSHI DHAR SARMA AND 38 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
<b>WITH</b>				
17	<a href="#">Cont.Cas(C)/432/2018</a>	INDRAJIT KALITA AND 11 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)

18	<b>WITH</b> <a href="#">Cont.Cas(C)/463/2018</a>	HASEN ALI SHEIKH AND 3 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
19	<b>WITH</b> <a href="#">Cont.Cas(C)/468/2018</a>	DWIPEN GOSWAMI AND 116 ORS. <b>Versus</b> MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3588/2022</a> in <a href="#">Cont.Cas(C)/468/2018</a>	DWIPEN GOSWAMI AND 116 ORS. <b>Versus</b> MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
20	<b>WITH</b> <a href="#">WP(C)/1086/2020</a>	HARENDRA NATH BORA AND 84 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
21	<b>WITH</b> <a href="#">WP(C)/3189/2020</a>	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
22	<b>WITH</b> <a href="#">Cont.Cas(C)/221/2023</a>	PHULENDRA NARAYAN KONWAR AND ANR <b>Versus</b> ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
23	<b>WITH</b> <a href="#">Cont.Cas(C)/323/2023</a>	MD. ABUL HUSSAIN <b>Versus</b> B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
24	<a href="#">WP(C)/1885/2014</a>	AVINASH KUMAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. R MAZUMDAR MRS A GAYAN	MR.D K SAIKIA C.G.C. MR.M PHUKANR-1to5 ASSTT.S.G.I.
25	<a href="#">WP(C)/2571/2015</a>	JIBAN CHANDRA BORA <b>Versus</b> THE BOARD OF DIRECTORS and 4 ORS	MR J U CHOUDHURY MR. S KHOUND MR G C HAZARIKA MR. L Deka MR. C C DEKA	SC, APDCL
26	<a href="#">WP(C)/4267/2015</a>	SIMANTA BORGHAIN and 15 ORS <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD and 5 ORS	MR.B K MAHAJAN MR.A BORGHAIN MR.S BORTHAKUR	MR.G N SAHEWALLAR-1 to 6 MR.B K DAS(R-1 to 6) MR.H P NEOG(R-1 to 6)

27	<a href="#">WP(C)/2790/2016</a> FIXED, WITH LCR	JIBON JYOTI BORAH <b>Versus</b> THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR. S C KEYAL R- 2 TO 5 MR.D K SAIKIA (R-1) C.G.C.
28	<a href="#">WP(C)/4195/2020</a> B/O	DIPAK DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. Y S MANNAN MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
29	<a href="#">WP(C)/2192/2021</a> FIXED	CHANDRAMA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	GA, ASSAM MR M H AHMED (r-6) I AMIN (r-6) MS. N SULTANA (R NO.6)

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
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8)	MR A K DAS	21-02-2024	To	01-03-2024
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17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024





सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Tuesday,27th February 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM ]****BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 <a href="#">Bail Appln./534/2024</a>	KUNDAN GOALA <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
2 <a href="#">Bail Appln./536/2024</a>	AFTAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>MOTION</u></b>			
3 <a href="#">Crl.Pet./213/2024</a>	M/S MADINA BASANALAYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. P SENGUPTA MR. V A CHOWDHURY	PP, ASSAM
4 <a href="#">Crl.Pet./214/2024</a>	SANJAY PURBEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B SHARMA MR. H DAS	PP, ASSAM
5 <a href="#">Crl.Pet./215/2024</a>	KUBOD BIN WAHID <b>Versus</b> EXCEL FOODS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	
6 <a href="#">AB/461/2024</a> B/O	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
7 <a href="#">AB/468/2024</a>	HAKIMUDDIN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	
8 <a href="#">AB/469/2024</a>	JISHU NATH <b>Versus</b> THE STATE OF ASSAM	MR D KALITA MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
9 <a href="#">AB/470/2024</a>	ANISUR HOQUE SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
10 <a href="#">AB/478/2024</a>	MOFIDUL ISLAM @ MOFIDUL HOQUE AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. Y ALI	PP, ASSAM

11	<a href="#">AB/479/2024</a>	ANUP OJAH <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR. A MANNAF MD A S ALI	PP, ASSAM
12	<a href="#">AB/481/2024</a>	BHIMESWAR GONJU <b>Versus</b> THE STATE OF ASSAM	MR. R S MISHRA MS M NIROLA	PP, ASSAM
13	<a href="#">AB/482/2024</a>	PANKAJ CHAUHAN AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
<b>ADMISSION</b>				
14	<a href="#">Crl.Pet./1018/2023</a> FIXED	TIPBORLANG MAWSOR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. SURAJIT DAS (R-4) MR. M SHARMA (R-3) MR A W AMAN (R4) MR SARFRAZ NAWAZ (R-4) MR S A BARBHUYAN (R-4) MS. S YASMIN (R-3) DY.S.G.I. PP, ASSAM
15	<a href="#">Crl.Rev.P./4/2024</a> FIXED	AMIRUL @ AMINUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. B SHARMA (R-2) MR. S SHARMA (R-2) PP, ASSAM
16	<a href="#">Crl.Pet./46/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	HANNAN ALI KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. A M KHAN (R-2) MR. T T MONI (R-2) MR. K NATH (R-2) PP, ASSAM
17	<a href="#">Crl.Pet./50/2024</a> FIXED	AJJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
18	<a href="#">Bail Appln./223/2024</a> WITH OFFICE NOTE, FIXED	ROFIQUL ISLAM @ RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K MOHAMMED	
<b>BAIL HEARING</b>				
19	<a href="#">AB/2878/2023</a> FIXED	KABIR AHMED <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
20	<b>WITH</b> <a href="#">AB/2885/2023</a>	SAHANUR ALAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
21	<a href="#">AB/3090/2023</a> FIXED	KARUNA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
22	<a href="#">AB/3914/2023</a> FIXED	TAFIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
23	<a href="#">AB/4115/2023</a> FIXED	MONI DIHINGIA <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR H P NEPAL	PP, ASSAM
24	<a href="#">AB/4197/2023</a> FIXED	BAKUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. N I KHAN	PP, ASSAM
25	<a href="#">AB/112/2024</a> FIXED	AJMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM

26	<a href="#">AB/128/2024</a> FIXED	DINESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR H P NEPAL MR P H KONWAR	PP, ASSAM
27	<a href="#">AB/154/2024</a> FIXED	NIPUN RADHU <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
28	<a href="#">AB/166/2024</a> FIXED	LUNA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
29	<a href="#">AB/268/2024</a> FIXED	SUJATA GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
30	<a href="#">AB/282/2024</a> FIXED	AMAR KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
31	<a href="#">AB/311/2024</a> FIXED	ALI ARBAZ @ ARBAZ ALI <b>Versus</b> The State Of Assam	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
32	<a href="#">AB/314/2024</a> FIXED	MONOWARA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
33	<a href="#">AB/387/2024</a> FIXED	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN	PP, ASSAM

**ORDERS**

34	<a href="#">Crl.A./116/2023</a> WITH LCR 3 FILES, FIXED	SANTANU GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MR D K ROY MRS. M D BORUAH	MR. A K JAIN MR. M KALITA (r-2) MS B.G. BARUAH (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/275/2023</a> <b>in</b> Crl.A./116/2023	SANTANU GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MR D K ROY MRS. M D BORUAH	PP, ASSAM
35	<a href="#">I.A.(Crl.)/644/2023</a> WITH LCR 2 FILES, FIXED <b>in</b> Crl.A./271/2023	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./271/2023</a>	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
36	<a href="#">I.A.(Crl.)/996/2023</a> FIXED <b>in</b> Crl.Rev.P./10700/2023	PRANAB KUMAR DAS <b>Versus</b> STATE OF ASSAM AND ANR (E)	MR. B. DAS	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./10700/2023</a> (Filing Number)	PRANAB KUMAR DAS <b>Versus</b> STATE OF ASSAM AND ANR (E)	MR. B. DAS	
37	<a href="#">I.A.(Crl.)/3/2024</a> B/O <b>in</b> Crl.Rev.P./12902/2023	BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./12902/2023</a> (Filing Number)	BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MS B R A SULTANA	
38	<a href="#">Crl.L.P./7/2024</a> B/O <b>in</b> Crl.A./346/2024	ARCHANA DEKA <b>Versus</b> MADAN DEKA AND 2 ORS.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./346/2024</a> (Filing Number)	ARCHANA DEKA <b>Versus</b> MADAN DEKA AND ANR. H	MS B R A SULTANA	

	<b>WITH</b> <a href="#">I.A.(CrI.)/145/2024</a>	ARCHANA DEKA <b>Versus</b> MADAN DEKA AND 2 ORS.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
39	<a href="#">Crl.Rev.P./31/2024</a> FIXED	FAKRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER	PP, ASSAM
40	<a href="#">I.A.(CrI.)/72/2024</a> WITH LCR 1 FILE, FIXED <b>in</b> <a href="#">Crl.Pet./1115/2022</a> <b>WITH</b> <a href="#">Crl.Pet./1115/2022</a>	LAL MIA AND ANR <b>Versus</b> TARA BHANU AND 2 ORS	MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
41	<a href="#">Crl.Pet./87/2024</a> FIXED	LAL MIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR MANAB JYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
<b>HEARING</b>				
42	<a href="#">Crl.Rev.P./452/2017</a> WITH LCR 4 FILES	DEBESH GOSWAMI <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR. A K DAS (R2) MR. M J GOGOI (R2) PP, ASSAM
43	<a href="#">Crl.Rev.P./175/2019</a> WITH LCR 4 FILES, FIXED	BHUJYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N ALAM MR. S U AHMED PP, ASSAM
44	<a href="#">CRL.A(J)/13/2022</a> WITH LCR 1 FILE, P.B.-1, FIXED	SMT. PATAI RABIDAS <b>Versus</b> THE STATE OF ASSAM	MS. S KHATANIAR(AMICUS CURIAE)	PP, ASSAM
45	<a href="#">Crl.Rev.P./485/2022</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	BIJU KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. S A HUSSAIN (R-2) MR D J HALOI (R-2) MR A J DAS (R-2) PP, ASSAM
46	<a href="#">CRL.A(J)/54/2023</a> <u>1 Y 0 M 20 D</u> :WITH LCR 4 FILES	ABED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASAN	PP, ASSAM
47	<a href="#">Crl.Pet./768/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SALMA SAHIL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. M U MAHMUD (R-2,3) MR S H MAHMUD (R-2,3) MR S ISLAM (R-2,3) MR S AFRIDI (R-2,3) D J BARMAN (R-2,3) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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19)	MR. N SHARMA	27-02-2024	To	27-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR. JUSTICE  
L. JAMIR AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/742/2024</a> FIXED	DHRUBAJYOTI NATH AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, N C T E SC, SEC. EDU.
<b>ORDER (STAY VACATING)</b>				
2	<a href="#">I.A.(Civil)/2118/2023</a> FIXED in <a href="#">WP(C)/6674/2022</a> <b>WITH</b> <a href="#">WP(C)/6674/2022</a>	DIPTI PRASAD PEGU AND 3 ORS. <b>Versus</b> SMT. UMALATA DOLEY PEGU AND 8 ORS.  SMT. UMALATA DOLEY PEGU <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MRS K DEVI MS S A KHALIFA  MR. K GOSWAMI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. A SANDILYA MR REZABUL HOQUE MS. G GOSWAMI	GA, ASSAM MR H I CHOUDHURY SC, SEC. EDU.  GA, ASSAM MRS. K DEVI (r-7 to 10) MS S A KHALIFA (r-7 to 10) MS. B. BANIA (r-7 to 10) SC, SEC. EDU.
<b>ADMISSION</b>				
3	<a href="#">WP(C)/5982/2021</a> FIXED  <b>WITH</b> <a href="#">WP(C)/5636/2021</a>	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7) SC, SEC. EDU.
4	<a href="#">I.A.(Civil)/2320/2021</a> in <a href="#">WP(C)/5636/2021</a>	TARUN CH. BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  SARADA KUMAR HALOI <b>Versus</b> TARUN CH. BARMAN	MR. I H SAIKIA MR. K KALITA MS L HMAR  MR. P MAHANTA MS. P SAHARIA	MR. P MAHANTA MS. P SAHARIA SC, SEC. EDU.  MR. I H SAIKIA
5	<a href="#">WP(C)/2066/2023</a> FIXED	KALYAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MR B P SARMAH B SAHA	MS D BORGHAIN (R-5) MR. P GOHAIN (R-5) MS. K BARUAH (R-5) MS. M SARMAH (R-5) MS M BORAH (R-5) SC, SEC. EDU.
6	<a href="#">WP(C)/7474/2023</a> B/O	JURI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, SEC. EDU.

7	<a href="#">WP(C)/7500/2023</a> FIXED	BIBEKA NANDA SAIKIA <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. M SARMA MR BHARGAV DAS MR ARINDAM BARUAH	SC, AAU
<b>ORDERS</b>				
8	<a href="#">WP(C)/5947/2023</a> FIXED	JUNMONI BAGLARY AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM SC, BTC SC, WPT AND BC
<b>HEARING</b>				
9	<a href="#">WP(C)/8166/2017</a> PART-HEARD, FIXED	ALL ASSAM NEWLY PROVINCIALISED COLLEGE EMPLOYEES ASSOCIATION <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS. K DEVI MR. U K NAIR MR. M KHAN MR J RAHMAN KAKALI DEVI	SC, HIGHER EDUCATION SC, FINANCE
10	<a href="#">WP(C)/189/2018</a> FIXED	AJAY CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEM. EDU SC, SSA, MR. S SARMA
11	<a href="#">WP(C)/4278/2023</a> FIXED	DHONSING RONGPI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
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12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./316/2023</a> PART-HEARD, FIXED	ALOK KUMAR <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR	SC, CBI
<b>BAIL HEARING</b>				
2	<a href="#">AB/3607/2023</a> FIXED	SUNGUL HOQUE LASKAR @ KUTI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
3	<a href="#">AB/338/2024</a> FIXED	RAHUL SINGH THAPA <b>Versus</b> THE STATE OF ASSAM	MR. B N DEKA MR. T HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024





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### [ For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>			
1 <a href="#">MACApp./502/2018</a> WITH LCR, B/O	SRI BAPPI CHAKRABORTY <b>Versus</b> NATIONAL INSURANCE CO. LTD. and ANR	MR. M BISWAS MR.T CHUTIA	MS. R D MOZUMDAR MS.P DAS(R-1) MR B CHANDA(R-2)
2 <a href="#">MACApp./376/2022</a> WITH LCR, B/O	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> HAFIJA KHATUN AND 4 ORS	MR. K K BHATTA MR J JOHN MS. R DEVI	MR M CHOUDHURY MR. S ISLAM MR A HAWARI
<b>WITH</b> <a href="#">I.A.(Civil)/2049/2023</a> in <a href="#">MACApp./376/2022</a>	HAFIJA KHATUN AND 3 ORS <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD AND ANR	MR A HAWARI	MR. K K BHATTA
3 <a href="#">I.A.(Civil)/3881/2023</a> FIXED in <a href="#">MACApp./235/2023</a>	PARUL TALUKDAR AND 3 ORS <b>Versus</b> ICICI LOMBARD INSURANCE COMPANY LTD . AND 2 ORS	MR. A LAL MR A BRAHMA	MR. R GOSWAMI
<b>WITH</b> <a href="#">MACApp./235/2023</a>	ICICI LOMBARD INSURANCE COMPANY LTD . <b>Versus</b> PARUL TALUKDAR AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A LAL (r-1,2) MR A BRAHMA FOR CAVEATOR
<b>WITH</b> 4 <a href="#">MACApp./223/2023</a> WITH LCR	PARUL TALUKDAR AND ANR. <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A LAL	MR. R GOSWAMI (r-1) MS. M SAIKIA (r-1) MS. P BORTHAKUR (r-1)
<b>HEARING</b>			
5 <a href="#">MACApp./23/2012</a> WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SARITA JALAN and 2 ORS	MR.S S SHARMA MRG JALAN MS.L SARMA	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.P DEKA MD.ASLAM MR.S SENAPATI MR.J KOTOKY
6 <a href="#">MFA/84/2012</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S ANKUR BUISNESSP LTD	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

7	<a href="#">MFA/91/2013</a> WITH LCR  <b>WITH</b> <a href="#">MC/1839/2013</a> in MFA/91/2013	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUKHODA URANG and ANR,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR. P BHOWMICK (R 1)
8	<a href="#">MACApp./127/2015</a> WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUKHODA URANG and ANR,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR.S BHUYAN(R-1) MR.R GOSWAMI(R-1) MS.M SAIKIAR-1
9	<a href="#">MACApp./241/2015</a> WITH LCR	SMTI RENU BALA DAS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	MS. R D MOZUMDAR (R-1) MR. A DUTTA (r-1) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
10	<a href="#">MACApp./333/2016</a> WITH LCR, FIXED	HABIBUR RAHMAN <b>Versus</b> BIPUL SAIKIA and ANR.	MR.M TALUKDAR MS.D KALITA	MR.S S SHARMA(R-2) MS.L SHARMA(R-2) MR.B J MUKHERJEE(R-2) MRA SHARMA
11	<a href="#">MACApp./202/2018</a> WITH LCR  <b>WITH</b> <a href="#">CO/18/2018</a> in MACApp./202/2018	SRI AKHIL BORTHAKUR <b>Versus</b> ASSAM STATE ELECTRICITY BOARD AND 4 ORS,  SMT MAYA RANI DAS AND 2 ORS <b>Versus</b> SRI AKHIL BORTHAKUR AND ANR	MR. S K GOSWAMI MR. A ACHARYA  MR K AGARWAL MR. A K GUPTA MR B DAS	MR. K AGARWALA MS. S CHAKRABORTY SC, APDCL  MR. S K GOSWAMI
12	<b>WITH</b> <a href="#">WP(C)/4320/2010</a>	THE ASSAM STATE ELECTRICITY BOARD and ANR. <b>Versus</b> THE MOTOR ACCIDENT CLAIMS TRIBUNAL and ORS.	MR.B D DAS MR.N GOSWAMI MR.P BHOWMICK MR. D NATH	MR.D K BHATTACHARYYA MR.K AGARWAL MR.S K GOSWAMI(R-2) MR.A ACHARYAR-2 MS.N BARMAN(R-2) MS.P NEOG MRS.P DUTTA
13	<a href="#">MACApp./280/2018</a>	THE UNITED INDIA INSURANCE COMANY LTD. <b>Versus</b> KAMDEB KALITA AND ANR	MR. A DUTTA MRS. P M DUTTA	MR. A BHATTACHARYYA MR. S SINGH
14	<a href="#">MACApp./936/2018</a> WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI CHANDAMITA DAS AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B J MUKHERJEE (R1, R2) MR. S BISWAS (R1, R2) MR. H BURAGOHAIN
15	<a href="#">MFA/142/2019</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S. NUMALIGARH REFINERY LTD.,	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS M SHARMA MS M SHARMA MS. L DAS MS. N HUSSAIN
16	<b>WITH</b> <a href="#">MFA/82/2019</a>	M/S. NUMALIGARH REFINERY LTD., <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (AB)</b>			
1 <a href="#">AB/475/2024</a>	MD. RAZIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
<b>MOTION</b>			
2 <a href="#">AB/483/2024</a>	MRINAL MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
<b>ADMISSION</b>			
3 <a href="#">WP(C)/5858/2018</a> PART-HEARD, FIXED	ASSAM GAS COMPANY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR D SAIKIA
4 <a href="#">WP(C)/3278/2015</a> FIXED	M/S LOHIT MARKETING PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE and TAXATIONR1-3 MS.K DUTTA
<b>WITH</b> 5 <a href="#">WP(C)/2295/2015</a>	M/S ESSAR OIL LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	MR.S SAIKIA SC, FINANCE(R1-3)
<b>WITH</b> 6 <a href="#">WP(C)/2296/2015</a>	M/S ESSAR OIL LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, FINANCE(R1-3)
<b>WITH</b> 7 <a href="#">WP(C)/3279/2015</a>	M/S LOHIT MARKETING PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
<b>WITH</b> 8 <a href="#">WP(C)/3280/2015</a>	M/S LOHIT MARKETING PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS,	MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA(R1-3)

9	<b>WITH</b> <a href="#">WP(C)/3281/2015</a>	M/S LOHIT MARKETING PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
10	<a href="#">WP(C)/5647/2019</a> FIXED	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1384/2021</a> in WP(C)/5647/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
11	<b>WITH</b> <a href="#">WP(C)/5645/2019</a>	PDP STEELS LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1382/2021</a> in WP(C)/5645/2019	PDP STEELS LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	MR. S P SHARMA MR. Z ISLAM MR. P DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
12	<b>WITH</b> <a href="#">WP(C)/5648/2019</a>	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1400/2021</a> in WP(C)/5648/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
13	<b>WITH</b> <a href="#">WP(C)/5649/2019</a>	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1401/2021</a> in WP(C)/5649/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
14	<b>WITH</b> <a href="#">WP(C)/5650/2019</a>	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

	<b>WITH</b> <a href="#">I.A.(Civil)/1386/2021</a> in WP(C)/5650/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MS. S SARMA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
15	<a href="#">WP(C)/2964/2021</a> FIXED	M/S SATYA BUILDERS <b>Versus</b> NORTHEAST FRONTIER RAILWAY <b>BAIL HEARING (BA)</b>	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
16	<a href="#">Bail Appln./486/2024</a> FIXED	NIRHANDRA THAOSEN <b>Versus</b> THE STATE OF ASSAM, <b>BAIL HEARING</b>	MR. A M BORA MR. B BORAH MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
17	<a href="#">AB/267/2024</a> FIXED	SUJATA GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
18	<a href="#">AB/402/2024</a> BA 393/2024(D/O), FIXED	DHIRAJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM <b>ORDERS</b>	MR. M C DAS MR. S P CHOUDHURY	MR D TALUKDAR MR P CHOUDHURY MS P SAIKIA PP, ASSAM
19	<a href="#">I.A.(CrI.)/184/2024</a> AB 4265/2023(D/O) in AB/4265/2023	SAURAV DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM <b>HEARING</b>	MR. N K KALITA	PP, ASSAM
20	<a href="#">WP(C)/4705/2013</a> FIXED	M/S ROYAL COAL PRODUCTS and ANR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
21	<b>WITH</b> <a href="#">WP(C)/520/2015</a>	M/S SAHAI SARAN COKE COAL and ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	MR.M Z AHMED DR. B AHMED (SC, INDUSTRIES DEPT.) GA, ASSAM SC, COAL INDIA
22	<a href="#">WP(C)/5344/2013</a> CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED FOR CAVEATOR
23	<a href="#">WP(C)/6159/2015</a> FIXED	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. HOUSEFED, <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.D CHAKRABORTY MR.S R BORUAH	MR.C BARUAH GA, ASSAM MR.K K DEY(R-9) SC, AG MR.B GOGOI(R-6,7,8) MRA R BHUYAN(R-10 &11) MS.R AKHTAR(R- 6,7,8) MRV K BAROOAH(R-9) MR.A U AHMED(R-10 & 11) SC, FINANCE
24	<a href="#">WP(C)/7283/2015</a> FIXED	GOALPARA AUTO-TEMPO OWNERS' ASSOCIATION NGO and ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.A MANNAF MS.F BEGUM	GA, ASSAM SC, TRANSPORT

25	<a href="#">WP(C)/593/2016</a> FIXED	SMTI SHANTI NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. M BARMAN MS. D GHOSH MR. N MAHANTA	MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR. C CHAKRAVARTY (R5) SC, NHM SC, HEALTH
26	<a href="#">WP(C)/5646/2016</a>	JAYANTA GOGOI <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR. S K JAIN MR. R MAZUMDAR MR. R K JAIN MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	MR. U K GOSWAMI, CGC (R-10) MR. U K GOSWAMI, CGC (R-10) MR. D K DEY SC, RAILWAY
	<b>WITH</b>			
27	<a href="#">WP(C)/5651/2016</a>	SANJEEB BARLA <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR.S K JAIN MR.R MAZUMDAR MR.R K JAIN	MR. U K GOSWAMI, CGC (R-10) MR. U K GOSWAMI, CGC (R-10) MR.D K DEY SC, RAILWAY
28	<a href="#">WP(C)/830/2022</a>	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA R SARMAH MR. L Deka MR B S DEKA MR. R B PHOOKAN	SC, AGRI. DEPARTMENT
	<b>WITH</b>			
29	<a href="#">WP(C)/2746/2022</a>	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	R SARMAH MR H K NATH	MR. M K CHOUDHURY (R3) MR. U CHOUDHURY (R3) SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024